

श्री उत्तर प्रदेश में इस दिशा में पिछले तीन सालों में काफी प्रगति हो रही है।

श्री भक्त ब्रह्म : क्या मैं जान सकता हूँ कि अब तक इस उद्योग को बढ़ान के लिये केन्द्रीय सरकार ने कितना धन व्यय किया है और राज्य सरकारें उस में कितना सहयोग दे रही हैं।

श्री कानुंगो : खादी बोर्ड की ओर में कर्नेट ईयर में बी कीपिंग के लिये आसाम में ५८२० रुपये, पंजाब में २५५८० रुपये, उत्तर प्रदेश में २८४५० रुपये और वेस्ट बंगाल में २४३३० रुपये खर्च किये गये हैं।

Shri V. P. Nayar: I want to know whether the State Governments are making a systematic collection of wild honey in order to ensure that the contractors do not adulterate it and sell it as adulterated honey?

Shri Kanungo: I have no information about the efforts of the State Governments in this regard.

Shri Bishwanath Roy: May I know whether India is in a position to export honey as a result of the development of bee-keeping?

Shri Kanungo: Our internal consumption requires much more honey than is produced.

Shri Dasappa: May I know whether the Government have made a survey as to the best places where this industry could be rehabilitated?

Shri Kanungo: I have said it is a question not of rehabilitation. The limitations are climatic and availability of forage.

Shri Dasappa: I want to know the places where this industry could be well established.

Mr. Deputy-Speaker: Where suitable temperature prevails and where the conditions are favourable.

Shri Kanungo: And forage is available.

Shri Dasappa: Which are the places?

Shri Kanungo: Mysore is one of them.

श्री भक्त ब्रह्म : श्रीमान मेरे प्रश्न का उत्तर नहीं दिया गया। इस कार्य में राज्य सरकारों को किस प्रकार का सहयोग दिया जा रहा है तो क्या राज्य सरकारें भी उसमें कुछ सहायता दे रही हैं।

श्री कानुंगो : कई राज्य सरकारें सहायता दे रही हैं क्योंकि खादी बोर्ड का जो योग्य होता है उसमें राज्य सरकार भी तो खर्च करता है।

State Trading Corporation of India Limited

*677. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation of India (Private) Limited has experienced transport and other difficulties in the matter of export of certain goods abroad;

(b) if so, what are those goods; and

(c) whether contracts entered into with foreign countries for the export of these goods are to be renewed every year?

The Minister of Commerce (Shri Kanungo): (a) and (b). The export potential of certain bulk commodities like mineral ores, handled by the State Trading Corporation is limited by rail/port capacity available. Some transport difficulties are sometimes experienced in the movement of bulk goods like ores etc.

(c) The Corporation has a large number of contracts for the export of

Mineral Ores. Deliveries against these contracts are to be made within specified periods as per terms and conditions of each contract. In certain cases the delivery period can be extended by mutual agreement between the parties. New contracts have to be generally negotiated afresh and are not renewable as a matter of course.

Shri S. C. Samanta: May I know whether the agreement that was arrived at between the State Trading Corporation of India and the Japanese for the export of ores is going to be fulfilled in the year 1957?

Shri Kanungo: The contract is for a period of five years. As far as the contract for the present year is concerned, it is going to be fulfilled.

Shri Thirumala Rao: With regard to the reply to part (a) of the question, may I know whether there is congestion in Vizag port for the export of iron ore and manganese ore?

Shri Kanungo: As I have said, the congestion is everywhere, in all ports

Shri Nathwani: May I know whether some of the steamers chartered by foreign importers of manganese ore arrived at Indian ports, but the Corporation had no ore to ship and the steamers had to go back without cargo?

Shri Kanungo: Specifically steamers did not go back, but there has been some delay in loading because of the limitations of transport.

Shri B. S. Murthy: Arising out of the answer of the hon. Minister that there is congestion everywhere, in every port, may I know what is being done to remove the congestion?

Shri Kanungo: Port capacities are being increased and transport capacities are being increased according to the means available.

Shri S. C. Samanta: In the *Free Press Journal* of 15th November the matter referred to by Shri Nathwani

has appeared. May I know whether this has been noted by Government, and if the fact is not true whether it has been repudiated?

Shri Kanungo: I have no information about the *Free Press Journal* story as mentioned by the hon. Member, but the fact is that certain loadings could not be done as per schedule.

Printing Press in Kerala

*681. **Shri Narayanankutty Menon:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 11 on the 14th May, 1957 and state what progress has since been made in establishing the proposed Government printing press at Koratty in the Kerala State?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The Kerala State Government are finalising the acquisition proceedings in respect of the land required for the proposed Press.

Shri Narayanankutty Menon: By what time do Government propose to start the construction?

Shri Anil K. Chanda: After the land has come into our possession we shall think of starting the construction.

Shri T. B. Vittal Rao: May I know if this press will be in addition to the one we are going to have at Coimbatore?

Shri Anil K. Chanda: Yes, Sir.

Properties of Religious Shrines in Pakistan

*683. **Shri Ajit Singh Sarhadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any steps have been taken to settle the question of vast properties left by Hindu and Sikh Trusts in West Pakistan; and

(b) how the Government of India propose to compensate such Trusts who have suffered this loss?